

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1663
ANSWERED ON:29.11.2000
DELHI SCHEDULED CASTE FINANCIAL AND DEVELOPMENT CORPORATION
RAVI PRAKASH VERMA

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

to reply given to Unstarred Question NO. 4998 on April 4, 2000 and Unstarred Question NO. 7998 on May 17, 2000 and state:

- (a) Whether the requisite information has since been collected;
- (b) If so, the details thereof; and
- (c) If not, the reasons therefor?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. MANEKA GANDHI)

(a) & (b) No Unstarred Question 4998 was admitted for the Ministry of Social Justice & Empowerment on April 4, 2000. It was also not question day for the Ministry. The Unstarred Question number 4998 was answered by this Ministry on 26.4.2000. In respect of Unstarred Question No. 7998 on May 17, 2000, an assurance was given, for which the implementation report has been sent on 27th September, 2000. A Copy of the Answer for question no. 4998 and Implementation Statement for question no. 7998 are enclosed as annexure I and II.

(c) Does not arise.